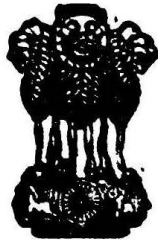


**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Third LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

HUNDREDTH REPORT

(Third Lok Sabha)

1. the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Hundredth Report.

2. The Committee met on the 30th November, 1966 for classification and allocation of time for discussion of the following Bills under Rule 294(1)(b) and 294(1)(c) of the Rules of Procedure respectively:—

(1) The Personal Liberties (Restoration) Bill, 1966 by Shri Yashpal Singh.

(2) The Cattle Slaughter Prohibition Bill, 1966 by Shri Prakash Vir Shastri.

3. The Members concerned had been invited to present before the Committee their views on their Bills. Shri Yashpal Singh (who is also a member of the Committee) and Shri Prakash Vir Shastri attended the sitting.

4. After considering all aspects of the Bills, the Committee placed the Bills in category 'B' and recommended allocation of time to them as indicated below:—

(1) The Personal Liberties (Restoration) Bill, 1966. 1 hour

(2) The Cattle Slaughter Prohibition Bill, 1966. 1 hour

Recommendation

5. The Committee recommend that the categorisation and allocation of time to Bills as shown in paragraph 4 above be agreed to by the House.

NEW DELHI;
November 30, 1966.
Agrahayana 9, 1888 (Saka).

S. V. KRISHNAMOORTHY RAO,
Chairman,
Committee on Private Members'
Bills and Resolutions.